

HIGH COURT OF SIKKIM

Record of Proceedings

W.P.(C) No.19/2017

PURAN KUMAR SHARMA

..... Petitioner.

VERSUS

STATE OF SIKKIM & ORS.

..... Respondents.

Date: 04/05/2018

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Ms. Gita Bista, Advocate.

For Respondents : Mr. Thinlay Dorjee Bhutia, Govt. Advocate,
Mr. Santosh Kr. Chettri and Ms. Pollin Rai,
Assistant Government Advocates along with
Ms. Rita Sharma, Advocate for Forest
Department.

.....

The petitioner is represented by Ms. Gita Bista, learned Counsel. He is also present-in-person.

The solitary issue left to be decided in the present proceedings after the substantial prayer for cancellation of order dated 27.11.2017 issued by the Respondent No.3 having been revoked was the issue whether the prayer for interest on the loan account of the Petitioner was payable by the State-Respondents in the facts and circumstances of the present case.

Ms. Gita Bista, learned Counsel for the Petitioner submits that even this prayer has been satisfied by the State-Respondent and therefore, nothing further remains and as such, seeks liberty to withdraw the present Writ Petition.

Permitted.

Writ Petition disposed as withdrawn.

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As the matter is disposed of the original documents filed by the State-Respondent No.3 vide I.A No.03/2018 may be handed back by the Registry.

Judge

04-05-2018

Index : ~~Yes~~ / No
avi/ Internet : Yes / ~~No~~